

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1889 OF 2018 IN
DFR NO. 4069 OF 2018**

Dated : 10th May, 2019

In the matter of:

M/s Avdhut Swami Metal Works

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission &Ors.

...Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **04.07.2019.**

PS/Court Master

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